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WP-20749-2022

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 23rd OF SEPTEMBER, 2025WRIT PETITION No. 20749 of 2022*KAMLESH GUPTA**Versus**M.P. HOUSING BOARD AND OTHERS*

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Appearance:

Shri Devaasheesh Dubey - Advocate for the petitioner.

Shri Sanjay Kumar Karanjawala, learned counsel for the respondent .

Shri Sanjay Kumar Karanjawala, learned counsel for the respondent [R-2].
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ORDER

Considered IA No. 8736/2025 which is an application for disposal of the petition on the ground that the sole petitioner has already expired.

As per the application, the sole petitioner has expired on 07.01.2025.

Learned counsel for the petitioner has submitted that he has not been able to contact the Legal Representatives of the petitioner.

In view of aforesaid, the instant petition has abated and is accordingly dismissed as such reserving liberty to Legal Representatives of the petitioner to seek recall of this order in accordance with law.

(PRANAY VERMA)
JUDGE